

TRIPURA GAZETTE

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**PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.**

**GOVERNMENT OF TRIPURA
HOME (JAIL) DEPARTMENT**

No.F.II-522/IGP/2018/(V-II)/4124-32(B)

Dated 9 July, 2021.

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India and in supersession of the existing recruitment rules for the post mentioned herein, the Governor hereby makes the following rules regulating the method of recruitment to the grade of Female Warder in the Home (Jail) Department namely :-

1. Short title commencement –
 - (i) These rules may be called Female Warder of Home (Jail) Department Recruitment Rules, 2021.
 - (ii) They shall come into force on and from the date of their publication in the official Gazette.
2. The name of the post shall be as specified in Column-1 of the Schedule enclosed.
3. Number, classification and scale of pay:-
The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Column-2 to 4 of the Schedule enclosed.
4. Method of recruitment, age limit, qualifications etc.:-
The method to the said posts, age limits, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 13 of the said Schedule.
5. Disqualification: - No person-
 - (a) Who has entered into or contracted a marriage with a person having spouse living; or
 - (b) Who, having a spouse living has entered into or contracted a marriage with any person shall be eligible for appointment to the said post.

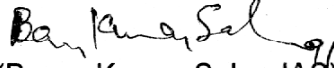
Provided that the State Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

6. Power to relax:- Where the State Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reason to be recorded in the writing, relax any of the provisions of these rules with respect to any class or category of persons.
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7. Repeal :- The Recruitment Rules for the aforesaid post as existing in this Department are hereby stand repealed with immediate effect and are replaced by this Recruitment Rules according to the Schedule enclosed herewith.

8. Saving :- Nothing in these rules shall affect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-Serviceman and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

By order of the Governor,

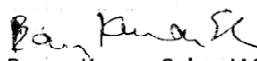

(Barun Kumar Sahu, IAS) 9/7/21
Principal Secretary,
Home (Jail) Department,
Government of Tripura

SCHEDULE

1	Name of the post	Female Warder
2	Number of posts	21
3	Classification	Group- C, Non-Gazetted
4	Scale of pay	Level-6
5	Method of recruitment by direct recruitment or by promotion or transfer on deputation and percentage of the vacancies to be filled by various methods.	i. 100% by direct recruitment through competitive examination among women only. ii. Written examination (85% marks) and Interview/viva-voce (15% marks). iii. Syllabus of written examination and details of physical fitness and physical test are enclosed as Annexure- A. iv. Physical fitness and physical test are qualifying in nature.
6	Age limit for direct recruitment	18-24 years. Upper age limit relaxable by five years for ST/SC /Government employee candidates.
7	Educational and other qualification Required for direct recruitment	For UR category: Passed in Madhyamik or equivalent. For SC/ST category: Class-VIII passed.
8	Whether age and educational qualifications Prescribed for direct recruitment will apply in case of promotion.	Not applicable
9	Whether Selection post or Non-Selection	Selection post
10	Period of probation , if any	2 years which may be extended upto 3 years in suitable cases. During the period of probation the recruited Female Warder will undergo such training as may be prescribed by order of I G of Prisons, Tripura, failure of which will entail discharge from service.
11	In case of recruitment by promotion/ Transfer on deputation, grades from which Promotion/transfer on deputation in to be Made	Not applicable
12	If a DPC exists, what is its composition	Not applicable
13	Circumstances in which TPSC is to be Consulted while making recruitment	Not required
14	Repeal	The existing recruitment rules for the post of female warder vide notification No. II-586/IGP/ 82/3312-13 dated 10.09.1982 is hereby stated repealed.

Annexure- A

Sl.No.	Syllabus for female warder	
1	<p>Written Test: All objective type.</p> <p>(i) Department-related topics (prison, prisoner, public administration, human rights, gender, law, discipline, constitution, police, health, nutrition, psychology, vocational course, information technology and computer)</p> <p>(ii) General knowledge relating to Tripura and India including geography and culture</p> <p>(iii) Current affairs</p> <p>(iv) English language (class VIII standard)</p> <p>Total:</p> <p>(v) Viva Voce:- Topics in written test, ethics, smartness, knowledge of Bengali or Kokborok (any one as per choice)</p> <p>Grand Total:</p>	<p>30 marks</p> <p>15 marks</p> <p>20 marks</p> <p>20 marks</p> <p>85 marks</p> <p>15 marks</p> <p>100 marks</p>
2	<p>Physical fitness and physical test</p> <p>(i) Minimum height : 1.524 m</p> <p>(ii) Minimum weight: 47 kg</p> <p>(iii) High jump: 3 feet, 4 inches (in maximum two attempts)</p>	
3	<p>Note:</p> <p>(i) Only those who qualify in height measurement and weight shall participate high jump test.</p> <p>(ii) Only those who qualify in high jump will be allowed for the written test examination.</p> <p>(iii) Those qualifying in the written examination by obtaining cut-off marks will be interviewed by an interview board.</p> <p>(iv) Appointment will be made on the basis of merit list to be determined on the basis of aggregate scored in written examination and viva voce test of those obtaining cut-off marks in the written examination. There may be different cut-off marks for SC and ST etc candidates.</p>	


 (Barun Kumar Sahu, IAS) 17/7/21
 Principal Secretary
 Home (Jail) Department,
 Government of Tripura

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PART-- I--Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA HOME (JAIL) DEPARTMENT

No.F.II-522/IGP/2019/8079-87

Dated, Agartala, the 25th November, 2022.

NOTIFICATION

In exercise of the powers conferred under the proviso to Article 309 of the constitution of India, the Governor is pleased to make the following rules to amend the "Warder of Home (Jail) Department Recruitment Rules 2021" notified vide No.F.11-522/IGP/2018/(V-II)/4124-32(A) dated 9th July, 2021:-

1. Short title & Commencement

- (i) These rules may be called "Warder of Home (Jail) Department Recruitment (Amendment) Rules 2022".
- (ii) They shall come into force on and from the date of publication in the Tripura Gazette.

Amendment of Schedule

2. In Collumn No. 3 at Sl. No.6 of the Schedule of the "Warder of Home (Jail) Department Recruitment Rules, 2021" the expressions "**18- 24 years**" shall be substituted with the expressions "**18- 27 years**".

By order of the Governor


(T. Ray, IAS)
Secretary

Home (Jail) Department,
Government of Tripura.